

Need to take immediate action to prevent subversion of the P.g. regulations, 2000 of the Medical Council of India

SHRIMATI PREMA CARIAPPA (Karnataka): Sir, my Special Mention concerns the Ministry of Health's directive to the Medical Council of India asking it to formulate provisions to designate all the "Non-Teaching Specialists" as Professors or Assistant Professors, etc. Now, the MCI has made certain recommendations which would seriously jeopardize the basic character and quality of medical education in our country by altering the due process of selection.

As per the existing MCI norms, a duly constituted Selection Committee of the UPSC or University must select a medical college teacher from among the most eligible candidates fulfilling the minimum MCI norms, who clear the all India open selection process, after having cleared a fitness-to-teach bar. But now the selection process based on sheer merit and aptitude to teach is being replaced by a process based on the number of years of non-teaching service in any non-teaching hospital so that any non-teaching specialist with 18 years of non-teaching experience will automatically become a professor without having to pass the UPSC and MCI mediated All India Selection Test for the Medical College Teaching Sub-Cadre.

Sir, this move of the Ministry of Health is in violation of the MCI's own basic constitution, which serves as the custodian of the highest standards of medical education. It will result in the destruction of basic quality control benchmarks for medical faculty and education across the country. It calls for attention and urgent immediate action to prevent the subversion of the PG Regulations, 2000 of the MCI. Thank you.

SHRI K.B. KRISHNA MURTHY (Karnataka): Sir, I associate myself with what Shrimati Prema Cariappa has stated.

SHRI SILVIUS CONDPAN (Assam): Sir, I also associate myself with what Shrimati Prema Cariappa has stated.

Demand for allocation of more Kerosene for Tamil Nadu

SHRI R. KAMARAJ (Tamil Nadu): Sir, I wish to bring to the notice of the Union Government the urgent need for allocating more kerosene to Tamil Nadu